

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

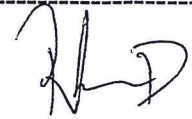
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/319/ (IB)/2017
NAME OF THE PETITIONER(S) : IFFCO TOKIO GENERAL INSURANCE CO. LTD
NAME OF THE RESPONDENT(S) : SKC RETAIL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Raghavendra Ross Divakar

Counsel for Petitioner



M/S. M. L. Ganesh

Counsel for TP/SGI


10/11/17

ORDER

Counsel for the Petitioner present. Counsel for the Applicant is directed to make communication to the IRP for submitting the detailed report in relation to the work he has done and the state of affairs of the Corporate Debtor on the next date of hearing.

Put up on **14.11.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)